

परिवार कल्याण का एक शीर्ष-केन्द्र के निर्माण पर खर्च की गई है ;

(ग) क्या इस प्रकार का व्यय विश्व बैंक द्वारा दी गई अनुदान सहायता राशि के उद्देश्य को पूरा करता है; और

(घ) किस योजना के तहत प्रशासनिक अकादमी, भोपाल पर राशि खर्च की गई और किस अधिकारी के निदेश पर यह राशि उस केन्द्र पर खर्च की गई ?

स्वास्थ्य एवं परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री रशीद मसूद) : (क) भारत सरकार और विश्व बैंक के मध्य हुए करार के अन्तर्गत यह बैंक मध्य प्रदेश, उत्तर प्रदेश और आन्ध्र प्रदेश में राष्ट्रीय परिवार कल्याण प्रशिक्षण और जनशक्ति विकास जनसंख्या परियोजना के कार्यान्वयन के लिए भारत सरकार को ऋण देगा। भारत सरकार ने मध्य-प्रदेश में इस परियोजना के 42.57 करोड़ रुपये और सहित 199.77 करोड़ रु. की कुल लागत से यह परियोजना अनुमोदित की है।

(ख), (ग) और (घ) इस परियोजना के अन्तर्गत, इन तीनों राज्यों में से प्रत्येक, में स्वास्थ्य और परिवार कल्याण के लिए एक शीर्षस्थ प्रशिक्षण संस्थान स्थापित करना है और मध्य प्रदेश के संबंध में उक्त संस्थान मौजूदा परिवार कल्याण प्रशिक्षण केन्द्र का दर्जा बढ़ाकर ज्वालियर में स्थापित करने का प्रस्ताव है। इस बात को ध्यान में रखते हुए, भोपाल में प्रशासनिक अकादमी के अन्तर्गत कोई शीर्षस्थ परिवार कल्याण केन्द्र स्थापित करने का प्रश्न नहीं उठता। शीर्षस्थ प्रशिक्षण केन्द्र के निर्माण सहित इस परियोजना के अन्तर्गत राज्य सरकार को भारत सरकार द्वारा अभी तक कोई भी सहायता अनुदान नहीं दिया गया है।

Marketing of Doxatopic cream

1318. SHRIMATI MANORAMA PANDEY; Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer to Unstarred Question 310 given in the Rajya Sabha on the 7th May, 1990 and state;

(a) when did the company start manufacturing doxatopic cream and when was the product introduced in the market;

(b) what is the composition of this product and at what price each pack and strength was first marketed;

(c) whether his Ministry has initiated any penal action for contravention of the provisions of Drugs Price Control Order apart from recovery of overcharged amount;

(d) what MAPE is being enjoyed by the company on different strengths and packs of Decadurabqlin, Decabolin, Dura-bolin, Lynoral, Mixogen, Sustanon and Te?tanon and what is the ex-factory cost intimated of each product to his Ministry; arid

(e) what is the bulk drug price intimated to his Ministry sbased on which the prices of each of above mentioned products are fixed by the iconipany?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) Information is not readily available with the Government and is being collected and will be laid on the Table of the Sabha.

(b) A Statement is attached. *iSee* below)

(c) Yes Madam, action has already been sset afoot in this direction.

(d) and (e) A Statement giving the information to-fbe estcntt arailable is en-

closed. (See Appendix CLIV Annexure No. 66)

Statement

I. Composition		Each gram of Dexamethasone cream Contains:-
		Nandrolone Decanoate 0.44 mg with the following composition
		Cetyl Alcohol 51.70 mg
		Glycerin (100%) 120.00 mg
		Chlorhexidine Hydrochloride 10.00 mg
		Isopropyl Myristate 50.00 mg
		Disodium Phosphate 0.45 mg
		Monosodium Ph. DA 04.61 mg
		Dexamethasone 0.47 mg
		Polysorbate 60 32.40 mg
		Sorbitan Stearate 7.60 mg
		Stearyl Alcohol 88.40 mg
		Purified water 01.00 mg
II. Pack size		Price
5 gm tube		Rs. 6.14 (Excluding ED)
15 gm tube		Rs. 15.01 (Excluding ED)

Implementation of prices of Flucinolone Acetonide.

1319.DR. G VIJAYA MOHAN REDDY;
SHRIMATI MANORAMA PANDEY;

Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer to Unstarred Question 710 given in the Rajya Sabha on 19th March, 1990 and state;

(a) whether it is a fact that *his* Ministry entertained the contentions of the company on many occasions without serving them any notice;

(b) if so, how many times contentions were entertained;

(c) when was the first notice sent to the company and how many communications

were sent subsequently;

(d) what steps have been taken to launch prosecution and to top all control assistance to the company when they refused to make available the details asked for;

(e) whether it is a fact that the producer is being shielded;

(f) whether it is also a fact that the company has not implemented its recent fixed prices of finished medicines based on Flucinolone Acetonide despite the fact that more than two months have passed; and

(g) if so, what penal action has been taken against the company?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY); () to (c) No, Sir.